

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO.†*232
TO BE ANSWERED ON THE 2ND AUGUST, 2016/SHRAVANA 11, 1938 (SAKA)**

UNNATURAL DEATHS OF PRISONERS

**†*232. SHRI SATISH KUMAR GAUTAM:
SHRI K.N. RAMACHANDRAN:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether incidents of deaths/unnatural deaths of prisoners have been reported in the Central and other jails in the country;

(b) if so, the total number of such cases reported separately, responsible officials arrested and the action taken against them during the last three years and the current year, State-wise;

(c) whether there is shortage of staff and doctors in various jails in the country and if so, the details thereof and the reaction of the Government thereto;

(d) whether the Supreme Court has expressed concern over the pitiable conditions of prisons and the prisoners and unnatural deaths of prisoners in various jails and if so, the details thereof along with the action taken by the Government in this regard; and

(e) the other corrective steps taken by the Government in this regard?

ANSWER

**MINISTER IN THE MINISTRY OF HOME AFFAIRS
(SHRI RAJNATH SINGH)**

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO.*232 FOR 02.08.2016.

(a) & (b): “Prisons” is a State subject as per entry 4 of List II of the Seventh Schedule to the Constitution of India. The administration and management of prisons is primarily the responsibility of the State Governments. As per data compiled by National Crime Records Bureau (NCRB) at the end of 2012, 2013 and 2014, a State/UT wise statement showing number of natural and unnatural deaths is enclosed at Annexure-I.

The data on number of officials arrested and action taken against them are not maintained centrally by NCRB.

(c): As per data compiled by National Crime Records Bureau (NCRB) at the end of 2014, as against the sanctioned strength of 79988 jail staff, 52666 personnel including doctors are working, the details of which are at Annexure II.

(d) to (e): The matter has been taken up by the Supreme Court in the Suo Moto writ petition(Civil) no 406/2013- “Inhuman Conditions prevailing in 1382 prisons”. The Government has brought out a new Model Prison Manual 2016 which has been circulated to all States/UTs with the advice for implementing it with special emphasis on standardization of prison administration and to reduce overcrowding etc. Government of India has also issued a comprehensive advisory dated 17th July 2009 on Prison Administration which also lays emphasis on ensuring proper medical facilities, correctional and welfare measures for inmates to alleviate their anxieties to prevent self harm.

Annexure referred to in part (b) of Lok Sabha Starred Question**No. †*232 for answer on 02.08.2016**

S.No	States/UTs	Deaths of inmates in 2012		Deaths of inmates in 2013		Deaths of inmates in 2014	
		Natural	Unnatural	Natural	Unnatural	Natural	Unnatural
1	Andhra Pradesh	74	12	99	1	49	3
2	Arunachal Pradesh	0	0	0	0	0	0
3	Assam	25	4	22	5	24	1
4	Bihar	93	13	83	3	96	6
5	Chhattisgarh	65	2	60	4	43	3
6	Goa	2	0	0	0	2	0
7	Gujarat	23	2	26	5	16	4
8	Haryana	46	6	39	9	32	10
9	Himachal Pradesh	4	1	3	0	3	1
10	Jammu & Kashmir	4	0	3	2	4	2
11	Jharkhand	41	2	48	3	57	3
12	Karnataka	62	7	73	4	78	15
13	Kerala	30	2	51	3	42	5
14	Madhya Pradesh	96	3	102	9	122	6
15	Maharashtra	75	3	85	4	96	6
16	Manipur	0	0	0	0	2	0
17	Meghalaya	0	0	1	0	2	0
18	Mizoram	1	0	1	0	2	1
19	Nagaland	0	0	1	0	6	1
20	Odisha	43	7	44	2	43	44
21	Punjab	120	17	160	9	218	12
22	Rajasthan	35	15	53	11	33	12
23	Sikkim	0	0	3	0	0	0
24	Tamil Nadu	54	8	64	10	51	5
25	Telangana	--	--	--	--	52	0
26	Tripura	1	0	1	0	7	0
27	Uttar Pradesh	344	12	340	18	298	23
28	Uttarakhand	8	0	6	0	15	2
29	West Bengal	81	7	85	5	82	21
30	A & N Islands	1	0	1	0	0	0
31	Chandigarh	2	0	0	0	1	0
32	D & N Haveli	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0
34	Delhi	15	3	28	8	31	9
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0
	Total	1345	126	1482	115	1507	195

**Annexure referred to in part (c) of Lok Sabha Starred Question
No. †*232 for answer on 2.8.2016**

**SANCTIONED AND ACTUAL STRENGTH OF JAILS OFFICERS/STAFF ON
31ST DECEMBER 2014**

S/No.	Post	Sanctioned	Actual
Officers			
1	DG/Addl. IG/IG/Addl. IG/DIG/Suptd	637	450
2	Dy SP/Jailor/Dy. Jailor/Asstt. Jailor/Asstt. Supdt.	4906	3073
3	Others	1026	885
Jail Cadre Staff			
1	Head Warder/Head Matron	9089	7071
2	Warder/Matron	47980	30572
3	Others	2272	1565
Correctional Staff			
1	Probation Officer/Welfare Officer	409	237
2	Psychologist/Psychiatrist	51	18
3	Social Worker/Others	465	333
Medical Staff			
1	Resident Medical Officer/Medical Officer	1159	589
2	Pharmacist	900	665
3	Lab Technician/Lab Attendant	223	156
4	Others	677	422
Ministerial Staff			
1	Officer	235	182
2	Other Non-Gazetted Staff	5414	3630
3	Other Not included in above category	4545	2818
Total		79988	52666
